

(c) how many of those arrested were let off after admonition;

(d) whether there is any special treatment of these convicts for correction; and

(e) if so, the details thereof?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes

(b) 205, 29 and 35 respectively.

(c) 2 (one in 1956 and the other in 1957)

(d) and (e). They are given primary education and taught weaving.

Confirmation of Staff

1363. Shrimati Shakuntala Devi: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the ministerial Government servants belonging to Scheduled Castes recruited on or before the 31st December, 1947 were confirmed in the post inter-alia on completion of 3 years service whereas those recruited on or after 1st January 1948 have been denied such concession;

(b) if so, the number of those persons who would have become eligible for confirmation in 1951 and 1952, had the earlier orders been extended to them;

(c) whether the persons recruited between 1st January, 1948 and 31st December, 1952 have been confirmed in the initial constitution of the Central Secretariat Service Scheme introduced from the 1st January 1953;

(d) if so, whether they have been given any weightage in regard to their earlier eligibility for confirmation;

(e) if not, the reasons thereof; and

(f) whether any special provision has been made in the Central Secretariat Service Scheme for confirmation of such employees in the manner prescribed before the introduction of the scheme; and

(g) if not, the steps taken at present to make them permanent upto the prescribed percentage?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes, this was a special concession allowed to members of the Scheduled Castes recruited up to the 31st December 1947 only.

(b) The requisite information is not readily available.

(c) to (g). Scheduled Caste Assistants appointed on or after the 1st January 1948 and in position on the 1st July 1952, who had not already secured confirmation on the basis of the two qualifying examinations held for this purpose in 1950 and 1951, were appointed to the Regular Temporary Establishment of this Grade and all of them have since then either been confirmed or will shortly be confirmed in this Grade. Such of them as were appointed after the 1st July 1952, had an opportunity to be confirmed in this Grade on the basis of the Special Competitive Examination held by the Union Public Service Commission in July 1955 for persons belonging to the Scheduled Castes and also the Open Competitive Examination held by the Union Public Service Commission in November 1955. For both these Competitive Examinations, the age limit was relaxed to 33 years in the case of Scheduled Caste Assistants. So far as clerks are concerned, all Scheduled Caste clerks who were in position on the 1st January 1953, and had rendered a minimum service of 1 year on that date were eligible for confirmation in Grades I and II of the Central Secretariat Clerical Service at the initial constitution of these Grades, though non-Scheduled Caste clerks were required to have a minimum service of 3 years at their credit on the crucial date. Such of the Scheduled Caste clerks as are not eligible for confirmation in Grades I and II of the Clerical Service at the initial constitution of these Grade will be eligible for confirmation against the maintenance vacancies in the respective grades.